

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 242 of 2015 & IA No. 462 & 463 of 2015

Dated : 10th January, 2017

In the matter of:

**Maharashtra State Electricity Transmission
Corporation Ltd.**

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **16th February, 2017.**

For Court Master

suman